

JOINT SITE VISIT REPORT

NGT Original Application No.: 69/2020 (WZ) Rakesh Dhotre vs. State of Maharashtra & Ors.

Date of visit : 11 November, 2020 Time : 15.00 hrs
 Site : Bavdhan Khurd, Near Chandni Chowk, Pune.

Members present during visit: 1. Pratap Jagtap, Sub-Regional Officer, MPCB-Pune 1
 2. Mangesh Dighe, Environment Officer, PMC.
 3. Sandesh Shirke, SDO, Maval, Pune.
 4. Ratnakar Pandey, DGM (Environment) Maha- Metro
 5. Kishore Bharekar, Site Engineer, NCC, NHAI
 6. Renu Gera, Sr. Environment Expert, Maha- Metro
 7. Agniva Ghosh, AM (Legal), Maha- Metro
 8. Shrikant Vayadande, Executive Engr, PMC
 9. Chandrakant Gaikwad, Dy. Engr, PMC
 10. Swapnil Khot, Jr. Engr, PMC
 11. Satish Shinde, Jr.Engr., PMC
 12. Vaibhav Ghatkamble, Sanitary Inspector, PMC

Submission of Joint Committee Report as per the order passed by Hon'ble NGT dated 06-10-2020 in Original Application No. 69/2020, Rakesh Ramesh Dhotre vs. State of Maharashtra and Ors.

- 1) Hon'ble NGT vide Order dated 06/10/2020 constituted a joint committee of the District Collector, Pune; the Municipal Commissioner, Pune municipal Corporation and Maharashtra Pollution Control Board and directed the Joint Committee to submit the factual and action taken report.
- 2) As per the directions, a joint site visit was made by officials from Maharashtra Pollution Control Board, Pune Municipal Corporation, the representative of the district Collector, Pune and Maha- Metro on 11th November, 2020 to assess the situation on the BDP area on a hill located in Bavdhan Khurd, near Chandani Chowk, Pune.
- 3) The site visited is on a hill adjoining Chandani Chowk. The said area falls under BDP – Bio Diversity Park reservation under the Development Plan of Pune Municipal Corporation. The place is on the peripheral area of Pune city, approximately 2 km from the Bangalore - Mumbai Highway road. Dumping of soil debris and construction material was observed at isolated places in the vicinity of the area visited. The photographs are attached and annexed as **Annexure- I** for reference. As the location is accessed by trucks, it was important to identify key organizations whose construction activity is in

the vicinity which may attract the dumper trucks to unload the debris in isolated areas in the reserved lands on hill. The role of following three organizations is described as below:

(I) PUNE MUNICIPAL CORPORATION

The urban local body has made a reservation termed as BDP- Bio Diversity Park reservation in the Development Plan. The BDP zone is spread across various locations in Pune city on the hills and hill slopes admeasuring total of 978 hectares of land identified as green spaces in the city. Since these lands are reserved as BDP, no construction is allowed in such areas. The site in question near Chandni Chowk falls under Bavdhan Area. It was observed that trucks were dumping debris in S. No. 11, 12 and 15 behind the PMC water tank. Upon interrogation, it was found that two truck bearing nos. MH-12 FZ 8140 and MH-12 GU5612 both having Maha-Metro Logo sticker on them, were unloading the material. A notice letter was issued to Maha-Metro for removing the dumped material.

ACTION TAKEN : The areas of BDP are susceptible to illegal dumping during night or day time by unknown trucks coming from any other construction sites. To stop such dumpings, the Sanitary Inspectors of PMC Kothrud Ward office have taken action of few trucks and levying fine of Rs. 5000/- to the owners of dumping trucks. The staff of PMC ward office visits the place regularly to keep a check on any further dumping by trucks. The copies of such notices and challans is attached in **Annexure -II**.

C&D WASTE POLICY: Due to rapid urbanization in Pune city, many construction activities are taking place around and within the city. Taking into consideration the C&D waste generated by small waste generators to Private Builders and infrastructure projects, the Pune Municipal Corporation has a C&D waste policy approved by General Body of PMC and has come into effect per a circular w.e.f. 12-6-2019. A C&D waste processing plant is made operational at abandoned quarries at Wagholi which is operated by an external agency deployed by PMC. Feeder points are identified at 15 ward offices of PMC all over the city. A toll-free number 18002339595 is provided for assistance. The construction waste is processed, and material is crushed and recovered for reuse purpose. The details of C& D process are attached as per **Annexure- III**.

(II) MAHA- METRO

A letter was issued to Maha- Metro by Pune Municipal Corporation asking them to remove the dumping that was done by truck nos. MH-12 FZ 8140 and MH-12 GU5612 both having Maha-Metro Logo sticker on them on 18.05.2020. These trucks were found unloading the debris on Bavdhan hill area which falls under BDP reserved land of Pune Municipal Corporation. However, vide letter dated 22.05.2020 Maha-metro informed PMC that, on 15.05.2020 no activities related to debris on earth/ rock disposal was conducted from Hill view Car Depot (Vanaz Kothrud Kachara Depot Maha Metro). The dumpers bearing no. MH-12 FZ 8140 and MH-12 GU5612 both had worked depot site only for two day i.e. from 5th May to 6th May 2020 and currently are not working for Maha- Metro. Maha-Metro has also informed that, after enquiry it come to notice that, dumpers are working for some other agency for shifting of excavated material by using the logo of Maha-Metro. Copy of the notice issued to Maha- Metro is attached in **Annexure- IV** and Maha-metro reply is attached in **Annexure- V**.

(III) NATIONAL HIGHWAY AUTHORITY OF INDIA

Excavation for construction of Flyover at Chandni Chowk is in progress by National Highway Authority of India. The team visited construction site to identify locations where the excavated material is stored. The engineer from NCC construction company working under NHAI, showed the team, huge amount of excavated material (attached photos in **Annexure –VI**) which is stored near Chandni Chowk at the construction site. The excavated earth material is stocked for the purpose of backfilling which will be required while constructing the flyover. All the excavated material, though it appears to be dumped along main highway, it is in within the premises of ongoing construction site of NHAI and is properly fenced, away from main highway for safety reasons.

CONCLUSION :

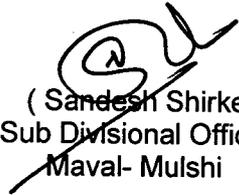
The dumping of construction debris remains a problem for cities as urbanization is at a rapid pace. The urban sprawl is in a large area and sometimes goes beyond the city limits, a few miscreant truck owners usually find no man's land to illegally dump their truck loads. It is imperative that the building construction industry adhere to C& D waste policy adopted by PMC and strict actions to

be taken for illegal dumping and a vigil to be kept at various likely locations of dumping. However, for the particular location mentioned by applicant, in the larger interest of keeping the hill free of debris, the PMC shall prepare time bound action plan for the removal of the dumped material at BDP- Bio Diversity Park, Chandni Chowk, Bavdhan, Pune alongwith strict surveillance to avoid such further unauthorized dumping. Also instead of centralized plant at Wagholi for whole PMC jurisdiction, it is suggested that, PMC shall decentralized C&D processing plant at various locations to cover total PMC jurisdiction.


(Pratap Jagtap)
Sub-Regional Officer,
MPCB, Pune-I


(Mangesh Dighe)
Environment Officer,
Pune Municipal Corporation

Date:- 23.08.2021
Place:- Pune


(Sandesh Shirke)
Sub Divisional Officer,
Maval- Mulshi

ANNEXURE –I

Soil Debris and construction material dumped in Bavdhan Hill area near Chandni Chowk



Bavdhan 1



Bavdhan 2

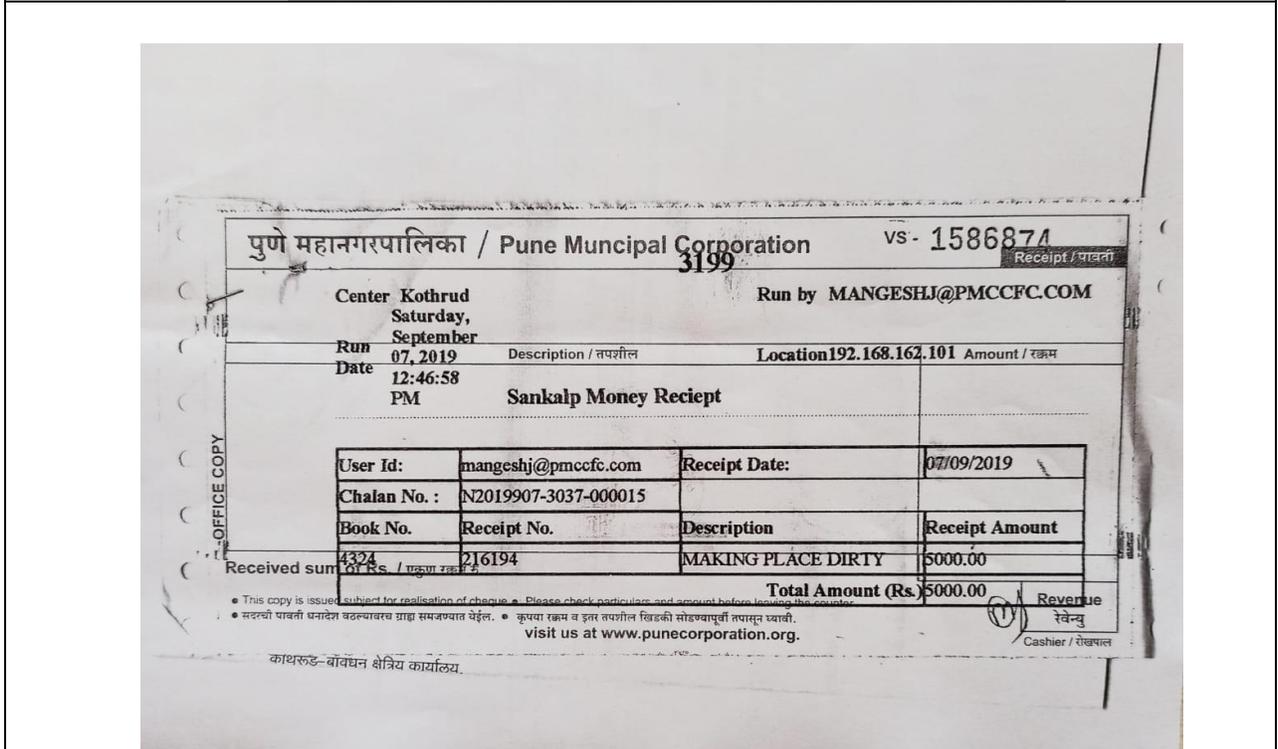
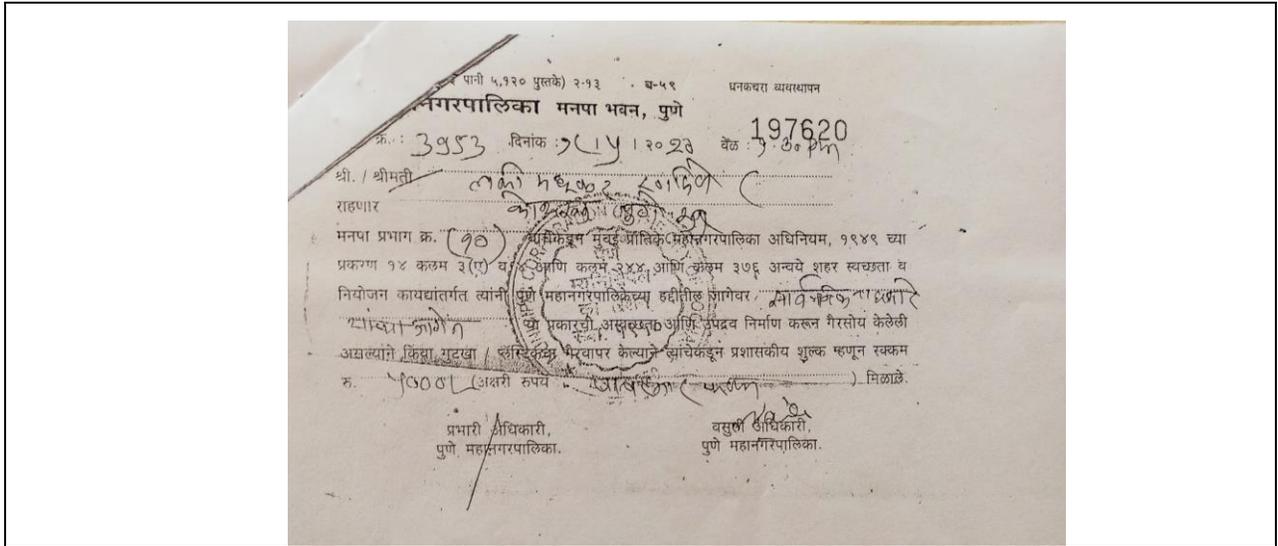


Bavdhan 3



Bavdhan 4

ANNEXURE –II
Copies of such notices and challans issued for illegal dumping



श्री.वैभव घटकांबळे
आरोग्य विभाग
पा.पु.क्र.४३२४
दिनांक:-७/०९/२०१९

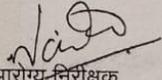
मा.महापालिका सहाय्यक आयुक्त,
कोथरुड-बावधन क्षेत्रिय कार्यालय,
पुणे महानगरपालिका.

यांजकडेस्...

विषय:-दंडात्मक कारवाई भरणा जमा करणे बाबत.

अ.क्र.	नांव व पत्ता	दंडाचे कारण	पावती क्र.	दिनांक	रक्कम रु.	ऐरा
१	संभाजी शामराव पाटील पाण्याच्या टाकीजवळ चांदणी चौक कोथरुड, पुणे	कचरा डंपिंग	२१६१९४	७/०९/२०१९	५०००/-	
					५०००/-	

अक्षरी रक्कम रुपये :-पाच हजार रुपये फक्त/-


आरोग्य-निरीक्षक

कोथरुड-बावधन क्षेत्रिय कार्यालय
पुणे महानगरपालिका

सोबत:- (१) पावत्यांची प्रत

रक्कम स्विकारणाराचे नाव हुद्दा व स्वाक्षरी





कोथरूड-बावधन क्षेत्रिय कार्यालय
पुणे महानगरपालिका
जावक क्र. :- ४२९
दिनांक :- १८/१२/२०२०

--: नोटीस:-

प्रति,
श्री.निवृत्ती साहेबराव वाघमारे.
सर्वे नं. १२, पाण्याची टाकी,
चांदणी चौक,कोथरूड, पुणे ३८.

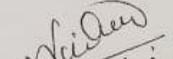
यांस..

विषय:- प्लॉटवर टाकलेला कचरा/राडारोडा/बांधकाम साहित्य इत्यादी बाबत.

दिनांक १८/०५/२०२० रोजी १०.३० वाजता सर्वे नं. १२,पाण्याची टाकी,चांदणी चौक,कोथरूड पुणे ३८. प्लॉटची पाहणी केली असता सदर ठिकाणी कचरा/ राडारोडा/ बांधकाम साहित्य इत्यादी टाकल्याचे आढळून आलेले आहे. त्यामुळे आजुबाजुच्या परिसरामध्ये अनारोग्य परिस्थिती निर्माण होण्याची शक्यता नाकारता येत नाही. सदरची बाबत अत्यंत गंभीर स्वरूपाची आहे.

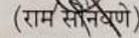
तरी आपणांस या नोटीसीद्वारे कळविण्यात येते की, २४ तासांचे आत सदर परिसर स्वच्छ करून आमचे कार्यालयास त्वरीत लेखी कळविण्यात यावे. अन्यथा आपणांविरूद्ध योग्य ती पुढील कारवाई करणे भाग पडेल, याची नोंद घ्यावी.

कळावे,


(वैद्य-घटकांबळे)

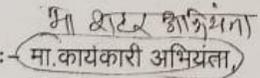
आरोग्य निरीक्षक

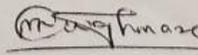
कोथरूड-बावधन क्षेत्रिय कार्यालय
पुणे महानगरपालिका


(राम सैनि)

वरिष्ठ आरोग्य निरीक्षक

कोथरूड-बावधन क्षेत्रिय कार्यालय
पुणे महानगरपालिका

प्रत:- 
मा.कार्यकारी अभियंता,
बांधकाम नियंत्रण विभाग, झोन क्र.०३,
पुणे महानगरपालिका.



११२२४६९०१३.

आरोग्य ०६.

ANNEXURE –III

C & D waste processing facility of Pune Municipal Corporation



C & D waste processing circular

महापालिका आयुक्त कार्यालय
पुणे महानगरपालिका
जा.क्र. म.आ./पकव्यका/1029
दि.१२/०६/२०१९

-कार्यालयीन परिपत्रक-

विषय: बांधकाम प्रकल्प, विकास कामे, केवळ खोदाई अथवा इमारतीच्या पाडकामामधून निर्माण होणाऱ्या राडारोडा (Construction and Demolition Waste) व्यवस्थापन बाबत.

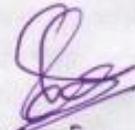
संदर्भ: महापालिका आयुक्त कार्यालयीन परिपत्रक जावक क्र. शअ/आ/ज/२७० दि.२२/०५/२०१७

पुणे शहरामध्ये पुणे महानगरपालिकेकडील विविध विभाग, एमएलजीएल, टेलिफोन कंपनी, खाजगी विकसक इ. मार्फत, बांधकाम-पाडकाम करत असताना मोठ्या प्रमाणावर बांधकाम-पाडकाम राडारोडा (Construction and Demolition Waste) निर्माण होतो. सदर बांधकाम राडारोडा गोळा करून वाहतूक करण्याबाबत स्वतंत्र यंत्रणा उभारण्याचे घनकचरा व्यवस्थापन विभागाने नियोजन केले आहे. याकरिता घनकचरा व्यवस्थापन विभागाकडून मा. मुख्य सभा ठ. क्र. ८१२ दि. २१/१२/२०१६ अन्वये मंजुरी घेऊन राडारोडा वाहतूक करणे (Collection and Transportation of Construction and Demolition Waste) व राडारोडावर प्रक्रिया करणे (Processing of Construction and Demolition Waste) या कामाकरिता ठेकेदार मे. एम.ए.इन्फ्रा यांच्या नियुक्तीचे आदेश दिले आहेत. शहरात निश्चित केलेल्या ठिकाणापासून अथवा कामाच्या जागेपासून राडारोडा वाहतूक करणे व वाघोली स. न. १२९/२या ठिकाणी पोहोच करणे व तेथे प्रक्रिया करणे या बाबींचा सदर निविदेमध्ये समावेश आहे. सद्यस्थितीत वाघोली येथे राडारोडा प्रक्रिया प्रकल्प उभारण्यास काही कालावधी लागणार असल्याने शहरातून संकलित होणारा राडारोडा आवश्यकतेनुसार उरुळी/फुरसुंगी येथे भूभरावाकरिता वापरण्यात येणार आहे. तसेच अंशतः राडारोडा वाघोली येथील खाणीचा भाग समतल करण्याकरिता उपयोगात आणण्यात येणार आहे.

शहरातून राडारोडा संकलन करून वाहतूकीकरिता र. रु. १९/प्रती मे. टन/प्रती कि.मी. हा दर निश्चित केलेला असून जी. पी. एस. यंत्रणेद्वारे अंतराचे मोजमाप केले जाणार आहे. खाल्याकडून याबाबत स्वतंत्र टोल फ्री सेल फोन क्र.१८००२३३९५९५ हा उपलब्ध केला असून या बाबत मनपाकडील कार्यालये तसेच नागरिकही राडारोडा उचलण्याबाबत माहिती नोंदवू शकतात. त्यानुसार पुणे महानगरपालिकेकडील विविध विभाग, एमएलजीएल, टेलिफोन कंपनी, खाजगी विकसक यांचेमार्फत निर्माण होणारा राडारोडा सर्व संबंधित विकसकांचे मार्फत उचलून त्यांना निर्देशित केलेल्या विशिष्ट ठिकाणावर जमा करावयाचे नियोजन असून सदर राडारोडा शहरातील नदी पात्राच्या कडेने, नाल्याच्या कडेने अथवा रस्ता, महामार्गाच्या कडेने टाकला जाणार नाही याची दक्षता संबंधित विभागाने घ्यावी. सदरचा संपूर्ण बांधकाम राडारोडा प्रकल्पापर्यंत वाहतूक करून त्यावर प्रक्रिया करणे करिता खालील प्रमाणे कार्यवाही करावी.

१. १५ क्षेत्रीय कार्यालयांतर्गत निर्माण होणाऱ्या बांधकाम राडारोडाच्या विल्हेवाटीसाठी क्षेत्रीय कार्यालया मार्फत कुठल्याही प्रकारची निविदा मागवून स्वतंत्रपणे कामकाज करण्यात येवू नये व याबाबत मध्यवर्ती कार्यालय घनकचरा विभागाशी समन्वय साधून पुढील कार्यवाही करावी.
२. १५ क्षेत्रीय कार्यालयांनी त्यांचे कार्यक्षेत्रात निर्माण होणारा दैनंदिन बांधकाम राडारोडा टाकणे साठी क्षेत्रीय कार्यालयाने पुणे मनपाच्या ताब्यातील जागा निश्चित करून त्या ठिकाणी राडारोडा संकलन केंद्र(Feeder Point) तयार करून त्या ठिकाणाचे व्यवस्थापन पाहणे यामध्ये नोंदी ठेवणे व विल्हेवाटी संदर्भात पुढील कार्यवाही करणे .

३. पुणे मनपाच्या विविध खात्यांमार्फत निर्माण होणारा किरकोळ स्वरूपातील (१० घन मी. पेक्षा कमी) राडारोडा संबंधित क्षेत्रीय कार्यालयाच्या संकलन केंद्रावर (Feeder Point) जमा करावा
४. सर्व खात्यामधून/ क्षेत्रीय कार्यालय मधून ठेकेदारास किरकोळ स्वरूपातील (१० घन मी. पेक्षा कमी) बांधकाम राडारोडाचा जवळच्या संकलन केंद्र(Feeder Point) पर्यंतच वाहतूक खर्च द्यावा व १९ रु. प्रती मे. टन वाहतूक खर्च व र.रु.१९५ प्रती मे. टन प्रक्रिया खर्च याप्रमाणे अंदाजपत्रकातील तरतुदीचे लॉकिंग घनकचरा व्यवस्थापना विभागाकडे द्यावे.
५. इतर विभाग, कार्यालये यांची राडारोडा विल्हेवाटीसाठीची तरतूद घनकचरा व्यवस्थापन विभागाच्या अंदाज पत्रकामध्ये मध्ये वर्ग करावी.
६. क्षेत्रीय कार्यालयाच्या कार्यक्षेत्रातील छोठ्या प्रमाणातील राडारोडा व बाढीव बांधकाम / इमारतीमधील अंतर्गत फेरबदल यामुळे निर्माण होणारा राडारोडा क्षेत्रीय कार्यालयाच्या अंतर्गत संकलन केंद्र (Feeder Point) येथे जमा करावा व त्यांचे कडून र.रु. १९ प्रती मे. टन वाहतूक खर्च वसूल करावा. र.रु. १९५प्रती मे. टन प्रक्रिया खर्च वसूल करण्यात येऊ नये.
७. मोठ्या प्रमाणातील (Bulk Qty) राडारोडा संबंधित विकसक यांनी कार्यालयीन परिपत्रक जावक क्र. श/जा/ज/२७० दि. २०१७/०५/२२ मधील अ. क्र. ५ नुसार (विकासकाने राडारोडा मनपाने निश्चित केलेल्या पुर्नप्रक्रिया प्रकल्पावर हस्तांतरित केल्यानंतर सादर ठिकाणाचे अधिकृत अधिकारी/एजन्सी कर्मचारी यांनी संबधीतास सही शिक्क्यासह चलन द्यावे. चलना मध्ये दिनांक, गाडी क्रमांक, मोकळ्या गाडीचे व भरलेल्या गाडीचे वजन, राडारोडा निर्मिती, ठिकाणाचा स. नं./ विकसकाचे नाव इ. माहिती असणे अनिवार्य आहे. विकसकाने अशी अधिकृत चलने सादर केल्यानंतर संबधीतास प्रकल्प पूर्णत्वाचा दाखला देतेवेळी त्यापोटीच्या रकमेचा परतावा अथवा भरणा करावा. तत्पूर्वी घनकचरा व्यवस्थापन विभागाकडून उपरोक्त चलना बाबत खातरजमा करून घ्यावी) घेत पुर्नप्रक्रिया केंद्रावर जमा करण्याबाबतची अंमलबजावणी काटेकोरपणे करावी.
८. सद्यस्थितीत शहरातील विविध भागात अनधिकृतपणे जमा झालेल्या राडारोडाबाबत ठेकेदार मे. एस.ए.इन्फ्रा यांच्याशी टोल फ्री क्रमांकावर संपर्क साधून विल्हेवाटी बाबत कार्यवाही करावी व त्याचा अहवाल घनकचरा विभागास लेखी स्वरूपात (छाया चित्रासह) कळवावा.



(सुरेश राव)

महापालिका आयुक्त
पुणे महानगरपालिका

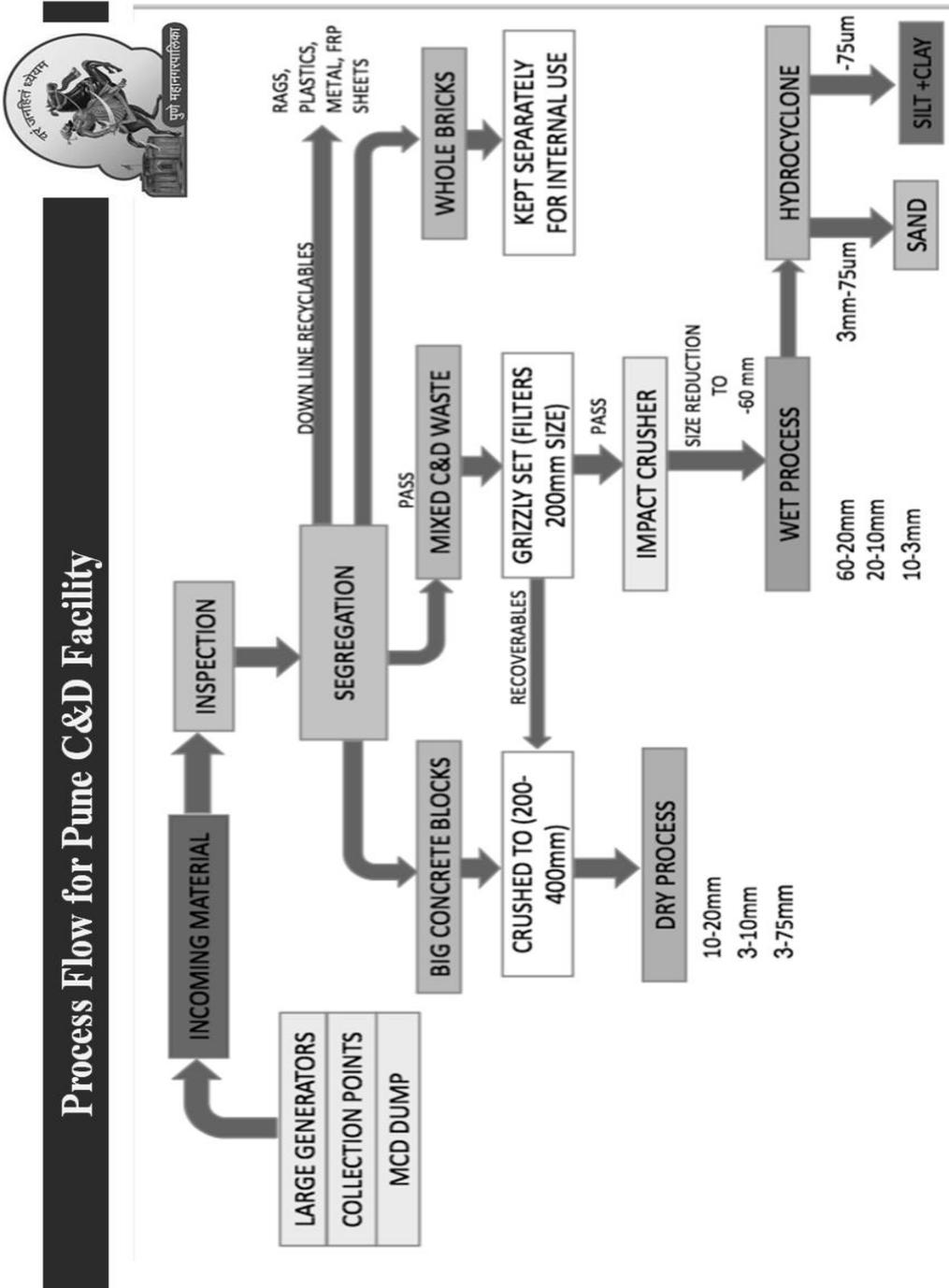
प्रत :-

प्रति :-

मा. अतिरिक्त महापालिका आयुक्त (जनरल/विशेष/इस्टेट),
यांजकडे माहितीसाठी ...

१. सर्व खाते प्रमुख, पुणे महानगरपालिका
२. सर्व उप/सह आयुक्त, पुणे महानगरपालिका
३. सर्व सहाय्यक महापालिका आयुक्त, पुणे महानगरपालिका
यांजकडे माहितीसाठी व पुढील कार्यवाही साठी...

C & D waste processing flow chart



ANNEXURE -IV

Notice sent to Maha- Metro for illegal dumping of debris

पुणे महानगरपालिका
दिनांक १८/११/२०२०

5/3/20
5/3/20

मा. टाकलेबांध
महा मेट्रो पुणे पीएल एस, महा मेट्रो संचालन भाग, शिवाजीनगर पुणे
मा. टाकलेबांध
महा मेट्रो पुणे डि.ओरिजिन,
डॉन बॉस्को रोड, पुणे १

विषय: पुणे पेठ बावधान सुट येथे पुणे मनपाच्या हद्दीमध्ये टाकलेल्या राडारोडा बाबत.

संदर्भ: दिनांक १५/०५/२०२० रोजी केलेली प्रत्यक्ष जागा पाहणी.

पुणे पेठ बावधान सुट येथे पुणे मनपाच्या हद्दीमध्ये सर्वे नंबर 11 12 व 15 पाण्याच्या टाकी मागे दिनांक १५/०५/२०२० रोजी प्रत्यक्ष जागा पाहणी केली असता इंपर क्रमांक- MH12/FZ/8140, MH14/GU5612 या दोन इंपर मार्फत या भागात प्रचंड प्रमाणात राडारोडा टाकण्यात येत होता. सदर इंपरचा स्वबळर याना राडारोडा बाबत विचारणा केली असता सदर राडारोडा हा मेट्रो स्टेशन कोथरूड कचरा डेपो चे काम चालू आहे येथून आणला आहे असे सांगण्यात आले. सदर इंपर वरती महा मेट्रो विभागाचे तसेच लविलेला आहे.

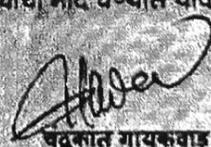
आपल्या विभागामार्फत राडारोडा हा डोंगरउतार डोंगर माथ्यावरती टाकलेला आहे. पावसाळ्यात पावसाच्या प्रवाहाने सदर राडारोडा उताराच्या दिशेने वाहत जाऊन खाली असलेल्या नागरवस्ती मध्ये जाऊन मोठा अपघात किंवा दुर्घटना होण्याची शक्यता नाकारता येत नाही.

मान्य विकास आराखड्यानुसार सदर भाग हा बी.डी. पी.याआरक्षणांमध्ये येत असून सदर भागामध्ये कोणतेही काम करण्याची अनुमती नसत नाही आपल्या विभागामार्फत सदर भागात राडारोडा टाकण्यात आला आहे ही बाब पर्यावरणाच्या दृष्टिकोनातून अत्यंत गंभीर स्वरूपाची आहे. तरी टाकलेला राडारोडा त्वरित काढण्यात यावा. येथून पुढे सदर भागात कोणताही प्रकारचा राडारोडा टाकण्यात येऊ नये याची खबरदारी घ्यावी. अन्यथा पुणे महानगरपालिकेमार्फत पुढील योग्य ती कार्यवाही करण्यात येईल.

सदर राडारोडा मुळे भविष्यात काही आर्थिक नुकसान किंवा काही अपघात होऊन जीवित हानी झाल्यास त्याची संपूर्ण जबाबदारी आपल्या विभागावर राहिल याची नोंद घेण्यात यावी.

कळवे.


सहायक मंडळ
कनिष्ठ अभियंता
पुणे महानगरपालिका


सहायक मंडळ
उप अभियंता
पुणे महानगरपालिका

Annexure - V



महाराष्ट्र मेट्रो रेल कॉर्पोरेशन लिमिटेड
MAHARASHTRA METRO RAIL CORPORATION LIMITED

(भारत सरकार आणि महाराष्ट्र शासनाचा संयुक्त उपक्रम)
 Joint Venture of Govt. of India & Govt. of Maharashtra
 PUNE METRO RAIL PROJECT

Date: 22/05/2020.

Maha-Metro/P1C-07/CPM-Depot/H.V.P.R.H./2020/315

To,
 Executive Engineer,
 Construction Department,
 Zone 3, PMC, Pune.

Subject: Construction of 2 nos Rolling Stock Depots at Range Hill & Vanaz depot including Civil and E&M Works for Pune Metro Rail Project.
Reg: Debris Dumped at Pune, Bavadhan Khurd Area under PMC

Ref: 1) Your Letter No: 655 Dated 18.05.2020

With reference to the above subject and your letter reference above, it is to bring to your kind notice that on 15.05.2020 no activities related to debris or earth/rock disposal was conducted from Hill View Park Car Depot (Vanaz Kothrud Kachara Depot Maha Metro). With reference to the dumpers mentioned in your letter, the said dumpers bearing registration no MH 12 FZ 8140 and MH 14 GU 5612 had worked in our Depot site only for two days i.e., from 5th May to 6th May-2020 and currently are not working for Maha Metro. On enquiry it is noticed that these dumpers are working for some other agency for shifting of excavated material by using the LOGO of Maha Metro.

Further, on our site visit it was found that dumping is being done by dumpers bearing registration numbers MH 40 N 4371 and MH 11 AL 6056.

Also, during our enquiry, it is learnt that the debris are being dumped by contractor M/s Patil and levelling of the same being done with a JCB bearing registration no MH 12 EB 1219 which is also deployed by the said company at the location. The photographs of the same are enclosed for reference.

In the view of the above, it is clear that Maha Metro never dumped any debris/Unwanted Material at the said location i.e., Pune, Bhavdhan Khurd survey no-12, 13 & 15 behind water tank without permission and does not bear any responsibility for any consequences at the said location.

P. Patil
 DGM-Depot.

Cc: 1) Director- Works (For Kind Information Please).
 2) Director -SP (For Kind Information Please).
 3) CPM-Depot.

End: Photographs.

CORPORATE OFFICE: PUNE

1st floor, The Orion Building, Arjun Mansuktani Marg, Opp. St. Mira's College, Koregaon Park, Pune - 411 001, Maharashtra, India. Tel: 020-26051072 / 74
 E-mail: mail.mahametro@pune@gmail.com, Website: www.punemetrorail.org

Patil
 22/5/2020

मुख्य अभियंता (पथ) कार्यालय
 पुणे महानगरपालिका

Scanned with CamScanner

ANNEXURE –VI

The excavated earth material is stocked for the purpose of backfilling for the flyover construction by NHAI, near Chandni Chowk



NHAI Flyover construction site 1



NHAI Flyover construction site 2



NHAI Flyover construction site 3



NHAI Flyover construction site 4